

17

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/159 - 165/CAA/2017
IN
APPLICATION NUMBER : CA/95-101/CAA/2017

NAME OF THE TRANSFEROR : ANKITA PRATISTHAN LTD
NAME OF THE TRANSFEROR : MAYUKA INVESTMENTS LTD
NAME OF THE TRANSFEROR : PUNEET TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFEROR : ZIPAHEAD.COM PVT LTD
DEMERGER 1 : KESHAV POWER LTD
DEMERGER 2 : SHREE NIRMAN LTD
TRANSFeree : RAMAINVESTMENT CO PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

K. MANIVANNAN

AR FOR 02

[Signature]

NAVEEN KUMAR MURTHY
G. V. MOHAN KUMAR

Counsel for Petitioner

[Signature]

A. M. Srinivasan

Counsel for Objctor

[Signature]

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed for time to make submissions. Counsel for the objector present. Representative of Official Liquidator present. Representative of RD present. Time is enlarged at request. Put up on 24.01.2018.

sd
(S VIJAYARAGHAVAN)
Member(Technical)

sd
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)